

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-518

(IB)-264(PB)/2023

IA/5948/2023, IA/5973/2023, IA/5814/2023, IA/3942/2023, IA/3316/2023,
IA/3472/2023, IA/3481/2023, IA/3280/2023, IA/3277/2023, IA/2944/2023,
IA/3254/2023, IA/3048/2023, IA/2850/2023, Int. Pet./68/2023,
IA/4361/2023, IA/3101/2023

IN THE MATTER OF:

Go Airlines (India) Limited

.....Applicant

SECTION

U/s 10 of IBC, 2016

Order delivered on 19.12.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Ajay Kumar, Ms. Anchal Nanda, Mr, Hetram
Bishnoi, Advs. in IA/2944/2023 & IA/2850/2023
Ms. Anuradha Salhotra, Mr. Naval Kastia, Ms. Saloni
Chowdhry, Advs. in IA/5948/2023
Mr. Naman Joshi, Ms. Ritika Vohra, Mr. Guneet Sidhu,
Mr. Anirudh Singh, Advs. in IA/3101/2023 & Int.
Pet./68/2023
Mr. Promod Nair, Sr. Adv. with Mr. Sumit Chatterjee,
Mr. Saurabh Balwani in IA/4361/2023
Mr. Nishant Awana, Ms. Rini Badoni, Mr. Mayank
Chaudhary, Mr. Hardik Choudhary, Advs. in
IA/5814/2023
Mr. Anandh Venkataramani, Ms. Alexandria Celestine,
Mr. Shivam Kumar, Advs. in IA/3048/2023
Mr. Ravi Nath, Mr. Ankur Mahindro, Mr. Rohan
Taneja, Mr. Aditya Kapur, Ms. Prerna Bhardwaj, Advs.
in IA/3472/2023 & IA/3481/2023

Ms. Marylou Bilawala, Mr. Pranaya Goyal,
Mr. Chiranjivi Sharma, Ms. Apoorva Kaushik, Mr. Vasu
Gupta, Ms. Nehal Gupta, Mr. Uday Mathur, Advs. in
IA/3254/2023

Mr. Ameya Gokhale, Ms. Meghna Rajadhyaksha,
Mr. Vaijayant Paliwal, Ms. Medha Sachdev,
Mr. Rishabh Jaisani, Ms. Riya Basu, Ms. Mehak
Nayak, Mr. Harit Lakhani, Ms. Payal Dubey, Advs. in
IA/3280/2023, IA/3277/2023 & IA/2944/2023
Mr. Nimish Vakil, Mr. Pai Amit, Ms. Bhavana Duhoon,
Mr. Anshul Syal, Advs. in IA/3316/2023

For the Respondent :

For the RP : Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra,
Mr. Vishnu, Mr. Shrayesh Edupuganti, Ms. Pratiksha
Agarwal, Ms. Lakshmi, Advs.

ORDER

IA/5948/2023:-

This is an application seeking direction to the Resolution Professional for admitting their claim. Ld. Counsel on behalf of the Applicant of the Resolution Professional is present and submitted that they are examining the claim and will submit their response after their examinations on the next date of hearing. List this application on **22.01.2024**.

IA/5814/2023:-

This is an application seeking direction to the Resolution Professional for admitting their claim. Ld. Counsel on behalf of the Applicant of the Resolution Professional is present and submitted that they are examining the claim and will submit their response after their examinations on the next date of hearing. List this application on **22.01.2024**.

**IA/5973/2023, IA/3942/2023, IA/3316/2023, IA/3472/2023,
IA/3481/2023, IA/3280/2023, IA/3277/2023, IA/2944/2023,**

**IA/3254/2023, IA/3048/2023, IA/2850/2023, Int. Pet./68/2023,
IA/4361/2023 & IA/3101/2023:-**

Ld. Counsel for the Applicant submitted that they will take considerable time to argue the matter and since, it is already 01:20 PM, it may not be appropriate to begin the hearing of the arguments at this point of time. In view of this, list all these applications at 11:45 AM on **22.01.2024**.

**S/d-
(Dr. SANJEEV RANJAN)
MEMBER (T)**

**S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)**